

MEGHALAYA LEGISLATIVE ASSEMBLY

.....
LIST OF BUSINESS

BUDGET SESSION
MONDAY, MARCH 19TH 2012.

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GOVERNMENT BUSINESS

1. Questions.
2. (a) DR. MUKUL SANGMA, Chief Minister in-charge Finance to beg leave to introduce the Meghalaya Appropriation (No.I) Bill, 2012.

(b) If leave be granted to introduce the Bill.
3. Shri ROWELL LYNGDOH, Deputy Chief Minister in-charge Parliamentary Affairs to move :-
“That the Second proviso to Sub-rule (c) of Rule 72 of the Rules of Procedure and Conduct of Business in its application to the Meghalaya Appropriation (No.I) Bill, 2012 be suspended for the time being in so far as the rules require circulation of the Bill four days in advance before the motion for consideration may be moved”.
4. (a) DR. MUKUL SANGMA, Chief Minister in-charge Finance to move that the Meghalaya Appropriation (No.I) Bill, 2012 be taken into consideration.

(b) Consideration of the Meghalaya Appropriation (No.I) Bill, 2012 Clause by Clause.
5. DR. MUKUL SANGMA, Chief Minister in-charge Finance to move that the Meghalaya Appropriation (No.I) Bill, 2012 be passed.
6. (a) DR. MUKUL SANGMA, Chief Minister in-charge Finance to present the Budget Estimates for 2012-2013.

Shillong:
The 16th March, 2012.

H. Mylliemngap,
Secretary,
Meghalaya Legislative Assembly.

